

CONTRACT STATIONS

♦263. SHRI J. S. PILLAI: Will the Minister of RAILWAYS be pleased to state:

(a) the present number of contract stations in the route served by the erstwhile South Indian Railway; and

(b) what is the income from these stations?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

MAINTENANCE OF FIRE BRIGADES BY RAILWAYS

*264. SHRI D. THENGARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways maintain their own full-fledged Fire Brigades in different zones; and

(b) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) Yes Sir.

(b) Does not arise.

ADVISORY COMMITTEES OF THE MINISTRY OF COMMERCE

326. SHRI DEOKINANDAN NARAYAN: Will the Minister of COMMERCE be pleased to state:

(a) the amount of money spent on the Advisory Committees or Bodies under his Ministry during the year 1964-65; and

(b) whether any one of these Committees are in existence for more than two years?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) The information is being collected and will be laid on the Table of the House.

(b) 22 have been in existence for more than two years.

QUALITY CONTROL AND PRE-SHIPMENT INSPECTION OF EXPORTS

327. SHRI DEOKINANDAN NARAYAN: Will the Minister of COMMERCE be pleased to state:

(a) names of commodities which are brought under compulsory quality control and pre-shipment inspection before export; and

(b) the names of the commodities which are likely to be brought under compulsory quality control during the year 1965-66?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) The following commodities are under compulsory quality control and pre-shipment inspection before export:

Bristles; Sann Hemp; Unmanufactured Tobacco; Raw Wool; Goat Hair; Sandal Wood Oil; Lemongrass Oil; Palmrosa Oil; Black Pepper; Cardamom; Chillies; Myrobalan; Cashew Kernels; Walnuts; Table Potatoes; Vegetables Oils: viz. Castor Oil Refined Safflower oil, Refined Cotton Seed Oil, Linseed Oil (including refined oils), Groundnut oil; Hydrogenated vegetable oil; Vetiver Oil; Mica all forms (other than mica and mica products, fabricated mica parts and mica powder); Salt; Etawah Bedspreed (Handloom); Bleeding Madras (Handloom); Tussar Silk fabrics; Woollen fabrics; Woollen yarn and woollen hosiery; Rayon and synthetic fibre goods; Jute hessian; Heavy Cee Jute bags; A-Twill jute bags; Jute corn sacks; Aluminium Utensils; Teachest Plywood; Frozen Prawns; Prawns canned in brine or dry packed; Animal casings; Fruit & Vegetable Products; Steel sections; Drugs and Pharmaceuticals under the Drug Act.

(b) Commodities which are likely to be brought under compulsory quality control during the year 1965-66 are:—

Pulses; onions; garlic; ginger; tur-